

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3640
ANSWERED ON:05.08.2014
INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government for inclusion of more languages in the Eighth Schedule of the Constitution;
- (b) the details of the proposals/requests and representations received from the States and various organizations for inclusion of more languages along with the response of the Government thereto, State and language-wise including Tulu language; and
- (c) the time by which such languages are likely to be included in the Eighth Schedule?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

- (a): There is no established set of objective criteria for the inclusion of languages in the Eighth Schedule of the Constitution.
- (b) & (c): At present there are demands for 38 more languages including Tulu for inclusion in the Eighth Schedule. These are:

- (1) Angika,
- (2) Banjara,
- (3) Bazika,
- (4) Bhojpuri,
- 5) Bhoti,
- 6) Bhotia,
- (7) Bundelkhandi,
- (8) Chhattisgarhi,
- (9) Dhatki,
- (10) English,
- (11) Garhwali
(Pahari),
- (12) Gondi,
- (13) Gujjar/Gujjari
- (14) Ho,
- (15) Kachachhi,
- (16) Kamtapuri,
- (17) Karbi,
- (18) Khasi,
- (19) Kodava (Coorg),
- (20) Kok Barak,
- (21) Kumaoni (Pahari),
- (22) Kurukh,
- (23) Kurmali,
- (24) Lepcha,
- (25) Limbu,
- (26) Mizo (Lushai),
- (27) Magahi,
- (28) Mundari,
- (29) Nagpuri,
- (30) Nicobarese,
- (31) Pahari (Himachali),
- (32) Pali,
- (33) Rajasthani,
- (34) Sambalpuri/Kosali,
- (35) Shaurseni (Prakrit),
- (36) Siraiki,
- (37) Tenyidi and
- (38) Tulu.

The criteria for inclusion of languages into the Eighth Schedule are being evolved in consultation with the concerned Ministries/Departments of the Government of India. The pending representations for inclusion of more languages in the Eighth Schedule could be considered after a set of objective criteria are evolved and finally approved.